

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

(IB)-3048(ND)2019

**CORAM:**

**PRESENT: MR. L.N. GUPTA**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.11.2019**

**NAME OF THE COMPANY: M/s. Kashmir Motor & General Finance Pvt. Ltd. V/s. M/s. Vipul Ltd.**

**SECTION OF THE COMPANIES ACT: 7 of IBC, 2016**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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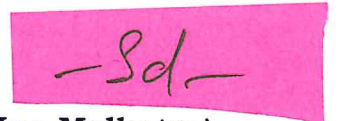
<b>Present for the Petitioner:</b>	<b>Present for the Petitioner:</b>	Mr. Sandeep Bajaj, Ms. Aakanksha Nehra, Mr. Devansh Jain & Mr. Dhonanjay Sud, Advocates		
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**ORDER**

Notice to the Corporate Debtor vide all modes including through the process of the Bench returnable on 6<sup>th</sup> December, 2019. Service be also effected on the Corporate Debtor through its Directors. Affidavit of service be filed.



**(L.N. Gupta)**  
**Member (T)**



**(Ina Malhotra)**  
**Member (J)**